

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

No.HC.III-19/2012/ \_\_\_\_\_ /G

From: Shri R.A.Tapadar  
OSD & Jt. Director (Officiating),  
Judicial Academy, Assam.

To  
**The District & Sessions Judge,**  
Dibrugarh / Goalpara / Bongaigaon, Assam.

Dated Guwahati, the 8<sup>th</sup> January, 2016

Sub: Video Conferencing with the District & Sessions Judges of Assam  
in connection with inauguration of the Video Conferencing  
Facilities of the Judicial Academy on **23<sup>rd</sup> January, 2016** at  
10:00 A.M.

Sir / Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble Mr Justice A. M. Sapre, Judge, Supreme Court of India will inaugurate the Video Conferencing system of the Judicial Academy on 23<sup>rd</sup> January, 2016 at 10:00 A.M. in the Conference Hall of the Judicial Academy. His Lordship will also interact with the Judicial Officers during the event.

You are, therefore, requested to participate in the Video Conferencing session through the Video Conferencing facility available in the office of the concerned Deputy Commissioners alongwith other officers of your District.

With regards,

Yours faithfully,

**OSD & Jt. Director (Officiating)**  
**Judicial Academy, Assam**

**Memo No. HC. III - 19/2012/ 67-75 /G Dated 8th January, 2016**  
**Copy for information to:**

1. The Deputy Commissioner, Dibrugarh / Goalpara / Bongaigaon, Assam. *He / She is requested to facilitate video conferencing facility.*
2. The Registrar (Vig./ Admn./ Judl. / Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (Judl. / PM&P / Vig. / Recruitment), Gauhati High Court, Guwahati.
5. The Deputy Registrar (G&C), Gauhati High Court, Guwahati.
6. The System Analyst, Gauhati High Court, Guwahati. *He is directed to make all necessary arrangement for holding Video Conferencing in the Conference Hall of the Judicial Academy and to upload the letter in the official website of the Gauhati High Court.*
7. The Administrative Officer, Judicial Academy, Assam.
8. The Pvt. Secy. to Hon'ble Mr. Justice Hrishikesh Roy, Judge, In-charge Training.
9. CA to Registrar General, Gauhati High Court, Guwahati.

**OSD & Jt. Director (Officiating)**  
**Judicial Academy, Assam**